

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PRADEEP METAL INDUSTRIES V/S M/S MODI PAINT & VARNISH WORKS

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. RISHI KUMAR, SH. AASHEESH GUPTA, ADVS.

CP NO.(IB) 461/ALD/2019

The matter was taken up today through Video Conferencing.

The name of Sh. Rishi Kumar alongwith Sh. Aasheesh Gupta has shown in the cause list as the learned counsel for the Petitioner who is not online today.

A perusal of the earlier order of this Court dated 17.03.2021, shows that on earlier dates also i.e on 28.02.2020 and 14.12.2020, none was present on behalf of the petitioner and today also no one appears on behalf of the petitioner.

Accordingly, the present petition is dismissed for non-prosecution.

Dated : 20.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Md. Zaid  
(Stenographer)